S.L No	Name of the Party	Claimed Amount	Claim Admitted	Contingent Claim	Claim Under reconciliation	Claim Rejected	Remarks
1	Chennai Petroleum Corporation Limited	2,287,123,324.81	1.00	2,287,123,323.81	-	1	
2	EMC LIMITED	1,013,768,900.00	-	-	-	1,013,768,900.00	
3	DEPUTY COMMISSIONER OF SALES TAX	947,912,957.00	1.00	328,788,073.00	-	619,124,883.00	
4	Tata Capital Financial Services Limited	345,687,807.00	1.00	345,687,806.00	=	-	
5	NLC India Limited	115,472,896.00	1.00	115,472,895.00	=	-	
6	DEPUTY COMMISSIONER OF SALES TAX, (JAL-VAT-E-002), Jalna	13,499,318.00	1.00	13,499,317.00	-	1	
7	MADRAS STEELS & TUBES	5,068,112.00	1,987,712.00	-	-	3,080,400.00	
8	UNICON TECHNO SOLUTIONS PVT LTD.	4,402,715.00	4,402,715.00	-	-		
9	GHC LOGISTICS LLP	1,734,532.00	1,734,532.00	-	-	,	
10	SUNSHINE CONSTRUCTION	1,088,303.50	1,088,303.50	-	=	-	
11	Tofejjal Hossain	636,326.00	485,126.00	-	-	151,200.00	
12	FLEXPRO ELECTRICAL PVT. LTD	297,678.00	297,677.93	-	-	0.07	
13	Greenlab Pest Management Pvt Ltd	98,365.00	98,365.00	=	=	-	
14	NATWAR LALL & COMPANY	26,908.00	26,908.00	-	=	-	
		4,736,818,142.31	10,121,344.43	3,090,571,414.81		1,636,125,383.07	

<sup>\*</sup>There were certain claims that were received by the Resolution Professional subsequently, which have now been considered while updating the above list.